

part. I have asked Miss Mamata Banerjee, she says the same ...

(Interruptions)

MR. SPEAKER : You can give it in writing.

(Interruptions)

KUMARI MAMATA BANERJEE (Jadavpur) : It is our party matter.

SHRI CHANDRA PRATAP NARAIN SINGH : If the Press is going to report so frivolously, our right are being disturbed. It is a Party matter, why should the Press...

(Interruptions)

MR. SPEAKER : The House is not concerned about this. You must be concerned about it. You give it in writing.

SHRI S. JAIPAL REDDY : One submission, Sir. The House should be concerned. Nobody should be asked to apologise for what a Member said inside the House.

MR. SPEAKER : The House has not asked.....

(Interruptions)

MR. SPEAKER : Jaipalji, nobody asked.

(Interruptions)

MR. SPEAKER : Again you are getting on the wrong track.

(Interruptions)

[Translation]

MR. SPEAKER : You have your seat. What are you doing ?

[English]

SHRI S. JAIPAL REDDY : If somebody is asked to apologise outside the House for what he said inside the House,

it amounts to encroachment on Member's rights.

(Interruptions)

MR. SPEAKER : There is nothing. Nobody has raised it. You are climbing a wrong tree. Your point is not valid. Shri Shankaranand. Papers to be laid.

12.08 hrs.

PAPERS LAID ON THE TABLE

[English]

Statements correcting replies to USQ No. 485 dated 6.11.86 and USQ No. 3584 dt. 27.11.86

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : I beg to lay on the Table :—

- (1) A statement (Hindi and English versions) (i) correcting the reply given on the 6th November, 1986 to Unstarred Question No. 485 by Shri N. Dennis regarding Dams built on Cauvery in Karnataka and (ii) giving reasons for delay in correcting the reply. [Placed in Library. see No. LT—3455/86]
- (2) A statement (Hindi and English versions) correcting the reply given on the 27 November, 1986 to Unstarred Question No. 3584 by Shri Keyur Bhushan regarding Mahi Bajajsagar Project. [Placed in Library. See No. LT—3456/86]

Annual Report and Review on the working of the Housing and urban Development Corporation for the year 1985-86

THE MINISTER OF URBAN DEVELOPMENT (SHRIMATI MOHSINA KIDWAI) : I beg to lay on the Table a copy each of the following papers (Hindi

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and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :—

- (1) Review by the Government on the working of the Housing and Urban Development Corporation for the year 1985-86.
- (2) Annual Report of the Housing and Urban Development Corporation for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT—3457/86]

Air-India Staff Housing (Amendment) Regulations, 1986, Report of the Commission of Railway Safety for 1985-86

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI JAGDISH TYTLER) : I beg to lay on the Table—

- (1) A copy of the Air-India Staff Housing (Amendment) Regulations, 1985 (Hindi and English versions) published in Notification No. HQ/58-5 in Gazette of India dated the 17th May, 1986 together with an explanatory Note under sub-section (4) of section 45 of the Air Corporations Act, 1953.

[Placed in Library. See No. LT—3458/86]

- (2) A copy of the Report (Hindi and English versions) of the Commission of Railway Safety for 1985-86.

[Placed in Library. See No. LT—3459/86]

Annual Report and Review on the working of the Central Wakf Council for 1985-86

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY

AFFAIRS (SHRIMATI SHEILA DIKSHIT) : On behalf of Dr. Rajendra Kumari Bajpai, I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the Central Wakf Council for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Wakf Council for the year 1985-86.

[Placed in Library. See No. LT—3460/86]

Notification under Section 124 of the Major Port Trust's Act, 1963

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE TRANSPORT (SHRI RAJESH PILOT) : I beg to lay on the Table—

- (1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 124 of the Major Port Trusts Act, 1963 :—

- (i) G.S.R. 1171 (E) published in Gazette of India dated the 30th October, 1986 approving the Cochin Port Employees (Conduct) Amendment Regulation, 1963.

- (ii) G.S.R. 1177 (E) published in Gazette of India dated the 4th November, 1986 approving the Mormugao Port Employees' (Medical Attendance) (Amendment) Regulations, 1986.

- (iii) G.S.R. 1178 (E) published in Gazette of India dated the 4th November, 1986 approving the Cochin Port Employees' (Classification, Control and Appeal) Amendment Regulations, 1986.

- (iv) G.S.R. 1179 (E) published in Gazette of India dated the 4th November, 1986 approving the Calcutta Port Trust Class I employees' (Acceptance of Employment after Retirement) Regulations, 1986. [Placed in Library. See No. LT—3461/86]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Kandla Dock Labour Board for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Kandla Dock Labour Board for the year 1985-86. [Placed in Library. See No. LT—3462/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Madras Dock Labour Board for the year 1985-86 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Madras Dock Labour Board for the year 1985-86. [Placed in Library. See No. LT—3463/86]
- (4) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1985-86 :—
- (i) Review by the Government on the working of the Cochin Shipyard Limited for the year 1985-86.
- (ii) Annual Report of the Cochin Shipyard Limited for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT—3464/86]

Annual Report and Review on the working of the National Institute of Public Finance and Policy, New Delhi

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table :—

- (1) A copy of the Annual Report (Hindi and English versions) of the National Institute of Public Finance and Policy, New Delhi, for the year 1985-86 along with Audited Accounts.
- (2) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Public Finance and Policy, New Delhi, for the year 1985-86. [Placed in Library. See No. LT—3465/86]

Khuda Bakhsh Public Library Service Regulation, 1986 Annual Report and Reviews on the working of the Technical Teacher Training Institute etc. etc.

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT AND MINISTER OF HEALTH AND FAMILY WELFARE (SHRI P.V. NARASIMHA RAO) : On behalf of Smt. Krishna Sahi, I beg to lay on the Table—

- (1) A copy of the Khuda Bakhsh Original Public Library Service Regulations, 1986 (Hindi and English versions) published in Notification No. II/KBL-4/1187 in Gazette of India dated the 7th June, 1986 under sub-section (4) of section 28 of the Khuda Bakhsh Oriental Public Library Act, 1969. [Placed in Library. See No. LT—3466/86]
- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers'

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- Traning Institute (Eastern Region) Calcutta, for the year 1985-86.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1985-86 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Eastern Region) Calcutta, for the year 1985-86.
[Placed in Library. See No. LT—3467/86]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering College, Rourkela, for the year 1985-86.
[Placed in Library. See No. LT—3468/86]
- (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Foundry and Forge Technology, Ranchi, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the National Institute of Foundry and Forge Technology, Ranchi for the year 1985-86.
[Placed in Library. See No. LT—3469/86]
- (5) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Kurukshetra, for the year 1985-86 together with Audit Report thereon. [Placed in Library. See No. LT—3470/86]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Institute of Technology, Jamshedpur, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Institute of Technology, Jamshedpur, for the year 1985-86.
[Placed in Library. See No. LT—3471/86]
- (7) (i) A copy of the Annual Report (Hindi and English versions) of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Sardar Vallabhbhai Regional College of Engineering and Technology, Surat for the year 1985-86.
[Placed in Library, See No. LT—3472/86]
- (8) A copy of the Annual Accounts (Hindi and English versions) of the Regional Engineering College, Rourkela, for the year 1985-86 together with Audit Report thereon. [Placed in Library. See No. LT—3473/86]
- (9) (i) A copy of the Annual Report (Hindi and English versions) of the Regional Engineering College, Durgapur, for the year 1985-86.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Regional Engineering

College, Durgapur, for the year 1985-86.

[Placed in Library. See No. LT—3474/86]

(10) (i) A copy of the Annual Report (Hindi and English versions) of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1985-86 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Technical Teachers' Training Institute (Northern Region) Chandigarh, for the year 1985-86.

[Placed in Library. See No. LT—3475/86]

Indian Telegraph (Seventh Amendment) Rule, 1986

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : I beg to lay on the Table a copy of the Indian Telegraph (Seventh Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 1237(E) in Gazette of India dated the 28th November, 1986 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT—3476/86]

Notification under Prevention of Food Adulteration Act, 1954, Annual Report and Review on the work of the International Institute for Population Science, National Institute of Ayurveda etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (KUMARI SAROJ KHAPARDE) : I beg to lay on the Table—

(1) A copy each of the following Notification (Hindi and English

versions) under sub-section (2) of section 23 of the Prevention of Food Adulteration Act 1954 :—

(i) The Prevention of Food Adulteration (2nd Amendment) Rules, 1986 published in Notification No. G.S.R. 507 (E) in Gazette of India dated the 19th March, 1986 together with a corrigendum thereto published in Notification No. 939 (E) dated the 9th July, 1986.

(ii) The Prevention of Food Adulteration (Sixth Amendment) Rules, 1985 published in Notification No. G.S.R. 605 (E) in Gazette of India dated the 9th July, 1986.

(iii) The Prevention of Food Adulteration (Sixth Amendment) Rules, 1985 published in Notification No. G.S.R. 605 (E) in Gazette of India dated the 24th July, 1985 together with a corrigendum thereto published in Notification No. G.S.R. 1008 in Gazette of India dated the 18th August, 1986.

[Placed in Library. See No. LT—3477/86]

(2) A copy of the Drugs and Cosmetics (First Amendment) Rules, 1986 (Hindi and English versions) published in Notification No. G.S.R. 17 (E) in Gazette of India dated the 7th January, 1986 together with a corrigendum thereto published in Notification No. G.S.R. 1059 (E) dated the 5th September, 1986 under section 38 of the Drugs and Cosmetics Act, 1949.

[Placed in Library. See No. LT—3478/86]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the International Institute for Population Sciences, Bombay

[Kumari Saroj Khaparde]

for the year 1985-86, along with Audited Accounts.

- (ii) A copy of Review (Hindi and English versions) by the Government on the working of the International Institute for Population Sciences, Bombay, for the year 1985-86.

[Placed in Library. See No. LT—3479/86]

- (4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute of Ayurveda, Jaipur, for the year 1985-86.

- (ii) A copy of the Annual Report (Hindi and English versions) by the Government on the working of the National Institute of Ayurveda, Jaipur for the year 1985-86.

[Placed in Library. See No. LT—3480/86]

- (5) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for Research in Ayurveda and Sidha, for the year 1985-86.

- (ii) A copy of the Review (Hindi and English versions) by the

Government of the working of the Central Council for Research in Ayurveda and Sidha for the year 1985-86.

[Placed in Library. See No. LT—3481/86]

- (6) A statement (Hindi and English versions) explaining the reasons for not paying the Annual Report and Audited Accounts of the Institute of Post Graduate Teaching and Research Gujarat Ayurveda University Jamnagar, for the year 1985-86 within the stipulated period of nine months after the close of the Accounting year.

[Placed in Library. See No. LT—3482/86]

Statements on action taken by Govt. on assurance, promises and under-takings by the Ministers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SMT. SHEILA DIKSHIT): I beg to lay on the Table the following Statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and under-takings given by the Ministers during the various sessions of Lok Sabha :—

- (1) Statement No. XIX—Ninth Session, 1982. [Placed in Library. See No. Lt-3483/86]
- (2) Statement No. XVIII-Fourteenth Session 1984. [Placed in Library. See No. LT-3484/86]
- (3) Statement No. XII-Second Session, 1985. [Placed in Library. See No. LT-3485/86]
- (4) Statement No. IX-Third Session, 1985. [Placed in Library. See No. LT-3486/86]
- (5) Statement No. VIII-Fourth Session, 1985. [Placed in Library. See No. LT-3487/86]
- (6) Statement No. V-Fifth Session, 1986 [Placed in Library. See No. LT-3488/86]
- (7) Statement No. II-Sixth Session, 1986 [Placed in Library. See No. LT-3489/86]

Seventh
Lok
Sabha

Eighth
Lok
Sabha